

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1146
ANSWERED ON:28.11.2011
CONSTRUCTION OF METALLED ROADS UNDER CRF
Ramkishun Shri

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to utilise the funds available under Central Road Fund (CRF) for construction /repairing of metalled roads in rural areas;
- (b) if so, the details of funds made available from the CRF for this purpose during the last three years and the current year, State-wise/Union Territory-wise;
- (c) the rules, if any, regarding laying/building metalled road in place of pavements under CRF;
- (d) whether the Government has received any proposal to lay/built metalled roads replacing pavements from Deva Fetehpur to Tikapur, Patna, Hasanpur Tanda upto Rasiya Tanda village in District Barabanki Uttar Pradesh; and
- (e) if so, the action taken/being taken by the Government in this regard and the time by which this work will be started?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (c) This Ministry allocates funds to the State Governments for development of State Roads (other than Rural Roads) as per the provisions of the Central Road fund (CRF) Act, 2000 as amended by the Finance Act, 2005 and the rules frame thereunder [viz. the CRF (State Roads) Rules, 2007].

There is no such rule for taking up projects for construction / repairing of metalled roads in rural areas under this scheme. However, various types of works, viz. construction / rehabilitation of bridges, widening and strengthening of roads, engineering aspects of road safety works, construction of bypasses, parallel service roads along National Highways (NHs) or State Highways in built up areas in exceptional cases and development of connecting roads to NHs from rural roads and to important tourist places, etc., are take up under this scheme.

The State / Union Territory (UT)-wise details of the accrual and releases of funds during the last three years and the current year for development of State Roads (other than Rural Roads) under the CRF scheme are annexed.

(d) No, Madam.

(e) Does not arise.